

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED**

S.No.	Particulars	Details
1.	Name of Corporate Debtor	Wave Global Educational Services Private Limited
2.	Date of Incorporation of Corporate Debtor	12.07.2016
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Delhi
4.	Corporate identity number / limited liability identification number of corporate debtor	U74999DL2016PTC302924
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. off.: Plot No.6 S/F Left Side Sector-5, H.L. Care MLU Dwarka, New Delhi-110075
6.	Date of closure of insolvency resolution process	10.08.2021
7.	Liquidation commencement date of Corporate Debtor	11.08.2021
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	Radhey Shyam Yadav , Regn No: IBBI/ IPA-001/IP-P01496/2018-19/12255
9.	Address and Email of the Liquidator as registered with the Board	Flat No.2, Aakriti Apts, 62 IP Extn, Patparganj, East, National Capital Territory of Delhi - 110092 Email Id: rsyadav01@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	1203-1205, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi- 110001 Email Id: cirp.wave@gmail.com
11.	Last date for submission of claims	10.09.2021

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench- IV has ordered the commencement of liquidation of the **Wave Global Educational Services Private Limited** on **11.08.2021** under section 33 of the Code.

The stakeholders of **Wave Global Educational Services Private Limited** are hereby called upon to submit their claims with proof on or before 10.09.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 14.08.2021

Place: New Delhi

**Sd/-
Radhey Shyam Yadav
Liquidator**

